

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:867/2000
DATED THE 7th DAY OF JUNE, 2001**

CORAM:HON'BLE SMT.SHANTA SHASTRY, MEMBER(A)

Shri Kashinath Bajirao Patil
Residing at Building No.1,
Room No.30 IInd Floor, Pantnagar,
Ghatkopar,
Mumbai - 75.

... Applicant

None for Applicant

V/s.

1. Union of India,
Through : The Deputy Director,
Subsidiary Intelligence Bureau(MHA),
(Ministry of Home Affairs),
Government of India, 2nd Floor,
Tata Press Building,
414, Veer Sawarkar Marg,
Prabhadevi,
Mumbai - 400 025.

2. The State of Gujrat,
Through: The Deputy General and
Inspector General of Police,
Gujrat State,
Ahmedabad.

... Respondents

By Advocate Shri P.M.Pradhan

(ORDER)(ORAL)

Per Smt.Shanta Shastry, Member(A)

None for the applicant either in person or through
advocate even on second call. Shri P.M.Pradhan for Respondents.

2. Shri Pradhan submits that application is not maintainable
as Applicant was in service of Government of Gujrat. Though the
Government of Gujrat has been made a party, notice does not seem
to have been given to State Government.


...2.

be

:2:

3. The relief claim^{ed}_A is to absorb the applicant in Central Government and to fix his pension in the revised scale and to grant him the arrears alongwith interest. Since the applicant has retired from service of Government of Gujrat, it would be more appropriate for the applicant to approach the appropriate forum.

4. The OA is accordingly disposed of. No costs.


(SHANTA SHASTRY)
MEMBER(A)

abp

RP-43/02

8/7/2004-12

None for either side.
 It was directed on the last date that notice be sent to the applicant on the address given in the Review Petition. Notice was issued by the Registrar on 13/5/2004. However, it has been returned by Postal Authorities on 27/5/2004 undelivered. Earlier notice was sent to the Counsel for the applicant also.
 It seems that the applicant is no more interested in pursuing this RP. RP is dismissed for non prosecution.

(Kumar)
12/9/04

AmB

alyp - (Khand Kumar Bhatt)
M(A)

dt 8-7-2004
 Order/Judgment despatched
 to applicant/Respondent
 on 23-7-04

m